

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order no.1146/39867-40067/F.1(3)/Gaz/2023, dated 22.05.2023, the following Committee is hereby re-constituted with immediate effect :-

| Name of the Committee | Name of Judicial Officers | Designation |
|--|--|-------------|
| Suspension Review Committee for reviewing the suspension orders in respect of suspended employees. (For all districts) | Ms. Illa Rawat, District Judge, Commercial Court (Central) | Chairperson |
| | Sh. Deepak Garg, District Judge, Commercial Court (Central) | Member |
| | Ms. Anuradha Shukla Bhardwaj, District Judge, Commercial Court (Central) | Member |

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs)
Delhi

No. 49235-265/F.1(3)/Gaz/23

Dated: 30/5/23

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Vigilance Branch, (Central), Tis Hazari Court, Delhi with the direction to pursue the matter with said committee.
5. The Sr.AO(J0/AO(J)/Branch In-Charge, Admn.I,II &III, Litigation Branch, Accounts Branch, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi